

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1392/(MAH)/2017  
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017

NAME OF THE PARTIES: Banswara Syntex Ltd.  
V/s  
Samarat Gems Impex Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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**ORDER**

**C.P. NO. 1392/I & BC/NCLT/MB/MAH/2017**

1. None present from the side of the Petitioner.
2. As per the Counsel for the Respondent Debtor, the Petitioner Creditor is claiming an amount of Rs.41,00,000/- (approximately).
3. Since no one from the Petitioner's side is present, adjourned to **22<sup>nd</sup> November, 2017.**

Sd/-

**Bhaskara' Pantula Mohan**  
**Member (Judicial)**

Dated: 17.10.2017  
vkr

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**

*Did not Sign.*

*8/09/17*  
*M.K. Shrawat*  
*Op. C. No.*